Title: Need to expedite the release of Central share under various schemes meant for tribal development in Maharashtra-laid

SHRI RAJABHAU PARAG PRAKASH WAJE (NASHIK): I wish to draw the attention of the Government to the urgent need for increasing the authorized share capital of Shabari Tribal Finance and Development Corporation from ₹200 crore to ₹500 crore to effectively implement various Government-funded tribal development programs in Maharashtra. This increase in capital is crucial for supporting key welfare schemes, included Special Central Assistance (SCA) for livelihood development of tribal communities, Article 275(1) scheme for Farmer Producer Organization (FPO) formation and skill development and NSTFDC and State schemes promoting entrepreneurship and employment generation for tribal youth. As per the funding structure, 51% of the required capital is to be contributed by the Maharashtra State Government, while 49% is to be provided by the Central Government. However, the Central Government?s share of ₹245 crore is still pending, delaying the effective implementation of these schemes. Given the importance of these programs for tribal welfare, economic empowerment, and self-sufficiency, I urge the Government to expedite the release of the Central share at the earliest.